

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 218**  
**(IB)- 1781(ND)2018**  
**IA/3371/2020**  
**IA/3896/2020**  
**IA/3898/2020**  
**IA/3912/2020**  
**IA/4461/2020**  
**IA/4491/2020**

**IN THE MATTER OF:**

**M/s. Indu Kumar & Ors.**

... **Applicant/Petitioner**

**Versus**

**M/s. Saha Infratech Pvt. Ltd.**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 26.10.2020**

**CORAM:**


**SHRI ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENTS:**

**ORDER**

Renotify this case on 20.11.2020.

  
**(T.S SINGH)**  
**COURT OFFICER**